

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR M/s S.M. PHARMACEUTICALS PRIVATE LIMITED (IN CIRP) Manufacture of Pharmaceuticals, Medicinal Chemicals and Botanical Products At Regd. off: 44/8, Ground Floor, 15th Cross Malleswaram, Malleswaram, Bangalore, Karnataka, India, 560003 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s S.M. PHARMACEUTICALS PRIVATE LIMITED PAN: ABBCS2977H CIN No: U24230KA2018PTC119625
2.	Address of the registered office	44/8 Ground Floor, 15 th Cross Malleswaram, Malleswaram, Bangalore, Karnataka, India, 560003
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Plot No: #37/A2, Pillagumpa, Hoskote, Bangalore Ind estate, Bangalore, Karnataka, India, 562114
5.	Installed capacity of main products/ services	Any Interested PRA's can email us @ smpharma25@gmail.com
6.	Quantity and value of main products/ services sold in the last financial year	Nil
7.	Number of employees/ workmen	Nil as per the information available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The documents can be obtained by sending a request E-mail at smpharma25@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The documents can be obtained by sending a request E-mail at smpharma25@gmail.com
10.	Last date for receipt of expression of interest	06/10/2025
11.	Date of issue of provisional list of prospective resolution applicants	15/10/2025
12.	Last date for submission of objections to provisional list	20/10/2025
13.	Date of issue of final list of prospective resolution applicants	22/10/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25/10/2025
15.	Last date for submission of resolution plans	24/11/2025
16.	Process email id to submit EOI	smpharma25@gmail.com
17.	UDAYAM : KR02B0011321	
For any information and clarification please mail to smpharma25@gmail.com or call CA Nethi Mallikarjuna Setty on 9963606444 or IP Varalakshmi.N on 9000987444 Sd/-CA Nethi Mallikarjuna Setty Resolution Professional of S.M. Pharmaceuticals Private Limited- In CIRP Reg No: IBBI/IPA-001/IP-P01251/2018-2019/11958 AFA No: AA1/11958/02/311225/107454 AFA Valid up to 31/12/2025 Contact Number: 9963606444 Address for Communication: Flat No. 101, Laurel Residency, Road no. 18, Panchavati colony, Manikonda, Hyderabad, Telangana ,500089. Date: 21/09/2025 Place: Hyderabad		

This was Published on September 21st 2025 in page no 20 of Financial Express National Edition.

ಉದಯಕಾಲ - ಮಂಡ್ಯ UDAYAKALA Sunday, September 21, 2025

ಸಮೂಹ-ಬಿ ಆಸಕ್ತಿ ಅಭಿವೃದ್ಧಿ ಆಹ್ವಾನ ಮೆ ಎಸ್ ಎಂ.ಫಾರ್ಮಾಸ್ಯೂಟಿಕಲ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ (ಐಎನ್‌ಸಿಎಲ್‌ಎಸ್‌ಸಿ) ಫಾರ್ಮಾಸ್ಯೂಟಿಕಲ್ಸ್, ಮೆಡಿಸಿನ್ ಕೆಮಿಕಲ್ಸ್ ಬೋಟಾನಿಕಲ್ ಉತ್ಪನ್ನಗಳ ತಯಾರಕರು ನೋಂ.ಕಚೇರಿ : 44/8, ನೆಲ ಮಹಡಿ, 15ನೇ ಕ್ರಾಸ್, ಮಲ್ಲೇಶ್ವರಂ, ಮಲ್ಲೇಶ್ವರಂ ಬೆಂಗಳೂರು ಕರ್ನಾಟಕ, ಭಾರತ -560003 (ಉಪ-ನಿಯಂತ್ರಣ(1) ರ ನಿಯಂತ್ರಣ 36ಎ ಇನ್‌ಸ್ಟಿಟ್ಯೂಟ್ ಮತ್ತು ಬ್ಯಾಂಕ್‌ರಕ್ಷೆ ಬೋರ್ಡ್ ಆಫ್ ಇಂಡಿಯಾ (ಕಾರ್ಪೊರೇಟ್ ಇನ್‌ಸ್ಟಿಟ್ಯೂಟ್ ನಿಯಂತ್ರಣ ಪ್ರಕ್ರಿಯೆ) ನಿಯಂತ್ರಣ, 2016 ಸೂಕ್ತ ವಿವರಗಳು	
1.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರ ವ್ಯಕ್ತಿಯ ಹೆಸರು ಜೊತೆಗೆ ಪ್ಯಾನ್/ಸಿಐಎನ್/ಎಲ್‌ಎಲ್‌ಪಿ ನಂ.
2.	ನೋಂದಾಯಿತ ಕಚೇರಿ ವಿಳಾಸ
3.	ವೆಬ್‌ಸೈಟ್ ನ ಯುಆರ್‌ಎಲ್
4.	ಹೆಚ್ಚಿನ ಸ್ಥಿರ ಸ್ವತ್ತುಗಳು ಇರುವ ಸ್ಥಳದ ವಿವರ
5.	ಮುಖ್ಯ ಉತ್ಪನ್ನ/ಸೇವೆಗಳ ಅಳವಡಿಕೆ ಸಾಮರ್ಥ್ಯ
6.	ಹಿಂದಿನ ಆರ್ಥಿಕ ವರ್ಷದಲ್ಲಿ ಮುಖ್ಯ ಉತ್ಪನ್ನ/ಸೇವೆಗಳನ್ನು ಮಾರಾಟ ಮಾಡಿದ ಪರಿಮಾಣ ಮತ್ತು ಮೌಲ್ಯ
7.	ಉದ್ಯೋಗಿಗಳ / ಕೆಲಸಗಾರರ ಸಂಖ್ಯೆ
8.	ಕಳೆದ ಎರಡು ಆರ್ಥಿಕ ವರ್ಷ ಸೇರಿದಂತೆ ಹೆಚ್ಚಿನ ವಿವರ (ಹೆಚ್ಚು ಸೇರಿದಂತೆ), ಸಾಲಗಾರರ ವಿವರ ಯುಆರ್‌ಎಲ್ ನಲ್ಲಿ ಲಭ್ಯವಿರುವುದು
9.	ಸೆಕ್ಷನ್ 25(2)(ಹೆಚ್)ರ ಕೋಡ್ ಅಡಿ ರೆಸಲೂಷನ್ ಅರ್ಜಿದಾರರ ಅರ್ಹತೆ ಲಭ್ಯವಿರುವುದು
10.	ಆಸಕ್ತಿ ಅಭಿವೃದ್ಧಿಗೆ ಕೊನೆಯ ದಿನಾಂಕ
11.	ಉದ್ದೇಶಿತ ರೆಸಲೂಷನ್ ಅರ್ಜಿದಾರರ ತಾತ್ಕಾಲಿಕ ಪಟ್ಟಿಯನ್ನು ನೀಡುವ ದಿನಾಂಕ
12.	ತಾತ್ಕಾಲಿಕ ಪಟ್ಟಿಗೆ ಆಕ್ಷೇಪಣೆ ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ
13.	ನಿರೀಕ್ಷಿತ ರೆಸಲೂಷನ್ ಅರ್ಜಿದಾರರ ಅಂತಿಮ ಪಟ್ಟಿ ನೀಡುವ ದಿನಾಂಕ
14.	ಮಾಹಿತಿ ಮೆಮೊರಾಂಡಮ್, ಮೌಲ್ಯಮಾಪನ ಮ್ಯಾಟ್ರಿಕ್ಸ್ ಮತ್ತು ರೆಸಲೂಷನ್ ಯೋಜನೆಗಳನ್ನು ನಿರೀಕ್ಷಿತ ರೆಸಲೂಷನ್ ಅರ್ಜಿದಾರರಿಗೆ ನೀಡುವ ದಿನಾಂಕ
15.	ರೆಸಲೂಷನ್ ಯೋಜನೆಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ
16.	ಇ-ಐ ಸಲ್ಲಿಸುವ ಪ್ರಕ್ರಿಯೆಗೆ ಇ-ಮೇಲ್ ಐಡಿ
17.	ಎಂಎಸ್‌ಎಂಇ ಯಂತೆ ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ನೋಂದಣಿ ಸ್ಥಿತಿ ವಿವರಗಳು
ಯಾವುದೇ ಮಾಹಿತಿ ಮತ್ತು ಸ್ಪಷ್ಟೀಕರಣಕ್ಕಾಗಿ ಈ ವಿಳಾಸಕ್ಕೆ ಇ-ಮೇಲ್ ಮಾಡಿ : smpharma25@gmail.com ಅಥವಾ ಕರೆಮಾಡಿ ಸಿಎ ನೇತೃತ್ವ ಮಲ್ಟಿಕಾರ್ಪೊರೇಷನ್ ಸೆಕ್ಷಿ 9963606444 ಅಥವಾ ಐಸಿ ವರಲಕ್ಷಿ 9000987444 ಸಹಿ/- ಸಿಎ ನೇತೃತ್ವ ಮಲ್ಟಿಕಾರ್ಪೊರೇಷನ್ ಸೆಕ್ಷಿ ವ್ಯಕ್ತಿಪರ ನಿರ್ಣಯದಾರರು ಎಸ್ ಎಂ ಫಾರ್ಮಾಸ್ಯೂಟಿಕಲ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್-ಸಿಐಎಲ್‌ಎಸ್‌ಸಿ ಯಲ್ಲಿ RegNo:IBBI/PA-001/IP-P01251/2018-2019/11958 AFANo: AA1/11958/02/311225/107454 ಮಾನ್ಯತೆ : 31.12.2025 ಸಂಪರ್ಕ ಸಂಖ್ಯೆ : 9963606444 ಸಂಪನ್ಮೂಲ ವಿಳಾಸ: ಫ್ಲಾಟ್ ನಂ. 101, ಲೋರಲ್ ರೆಸಿಡೆನ್ಸಿ ರಸ್ತೆ ನಂ. 18, ಪಂಚವಟ ಕಾಲೋನಿ, ಮಣಿಕೋಡ, ಹೈದರಾಬಾದ್, ತೆಲಂಗಾಣ-500089	

This was Published on September 21st 2025 in page no 7 of UDAYAKALA Regional Edition